

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH: JODHPUR.

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O.A. No. 24/97

Date of Order 20.3.1998

Surendra Kumar Sankhla s/o Shri Chhagan Nath Sankhla r/o Jogiyon Ka Bas, Khanda Falsa, Jodhpur, at present working as T-II, CAZRI, Jodhpur.

... Applicant

VERSUS

1. Union of India through Secretary, I.C.A.R., New Delhi.
2. The Central Arid Zone Research Institute, Jodhpur (Rajasthan) through its Senior Administrative Officer, Jodhpur.

... Respondents

Mr. Chandra Shekhar, Counsel for the applicant.

Mr. V.S. Gurjar, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna

Applicant, Surendra Kumar Sankhla, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, seeking a direction to the respondents for considering his case for appointment on the post of T.II-3 (Technical Assistant Climatology) against the Scheduled Caste quota.

2. We have heard the learned counsel for the parties. It has been stated on behalf of the respondents that the applicant was not called for the interview due to lack of essential qualifications, as per the advertisement for the post, and this fact was communicated to him on 18.1.1997. The learned counsel for the applicant prays for permission to withdraw the O.A. Permission to withdraw the O.A. is granted.
3. The O.A. is dismissed as having been withdrawn with no order as to costs.

*Gopal Singh*  
(Gopal Singh)  
Administrative Member

*Gopal Krishna*  
(Gopal Krishna)  
Vice Chairman

Aviator/